

1	2	3	4	5
14	Jammu and Kashmir	2	0	23
15	Jharkhand	93	1	0
16	Karnataka	3114	1769	861
17	Kerala	109	46	191
18	Lakshadweep	0	0	0
19	Madhya Pradesh	2651	1	261
20	Maharashtra	860	762	482
21	Manipur	0	0	0
22	Meghalaya	0	0	0
23	Mizoram	0	0	0
24	Nagaland	0	0	0
25	Orissa	475	28	1117
26	Puducherry	0	0	0
27	Punjab	22	0	31
28	Rajasthan	10319	1106	20211
29	Sikkim	0	0	0
30	Tamil Nadu	3	3	75
31	Tripura	0	0	0
32	Uttar Pradesh	204	1	449
33	Uttarakhand	1	2	0
34	West Bengal	939	0	504
TOTAL		23107	3866	24522

Revised National Water Policy

2943. SHRI N. K. SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether, in view of the climate change impact on water resources, the Central Government is formulating a revised National Water Policy in consultation with the States and stakeholders;

(b) if so, the details thereof;

(c) whether, in the absence of any National Water Policy, the water disputes between States are increasing; and

(d) if so, the remedial measures Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) Yes, Sir. The Government of India has undertaken review of National Water Policy to ensure sustainable and equitable development taking into consideration the likely impact due to climate change. A Drafting Committee has been constituted to draft National Water Policy.

(c) No, Sir. There is a National Water Policy, 2002 and there is no indication that water disputes between States are increasing.

(d) Does not arise.

Old dams

2944. SHRI K. N. BALAGOPAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of dams in the country which are more than 100 years old and are still functional;

(b) the details of such dams situated in earthquake prone zone;

(c) whether any procedure and practice are in place to strengthen such dams or to reconstruct them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) As per the updated National Register of Large Dams, maintained by Central Water Commission (CWC), there are 126 large dams in India which are more than 100 years old and still functioning as water impounding structures.

(b) India is divided from seismic aspects in to four zones i.e. zone II, III, IV & V and all dams in India are in one or the other seismic zone based on its location.

(c) Yes Sir.

(d) Bureau of Indian Standards (BIS) Codes prescribes procedure/ practice for the same.